

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati the 26<sup>th</sup> March, 2021

No. HC.VII-348(Pt.-I)/2012/ **1763** /A #### The Hon'ble Gauhati High Court has been pleased to direct all the Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the Webinar on "**Reflection on: securing 'complete justice' by Courts**" organised by the NEJOTI in collaboration with Judicial Academy, Assam, scheduled to be held on **01-04-2021** from **3:30 P.M. to 4:30 P.M.**

Further, the Judicial Officers currently undergoing training in the Judicial Academy, Assam, are directed to physically attend the aforesaid programme.

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-348(Pt.-I)/2012/1764-90/A, dated: 26-03-2021**

Copy for information & necessary action to:

1. The LR-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
3. The Director, Judicial Academy, Assam & NEJOTI.
4. The Registrar (Vig. / Admin.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizwal Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.  
***(He/she is requested to inform all the Judicial Officers in their respective State)***
7. The District & Sessions Judge,  
Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri  
***(He/she is requested to inform all the Judicial Officers in their respective District)***
8. The Principal Judge, Family Court,  
Barpeta / Cachar / Dhubri / Kamrup (M) No. I, III & III / Nalbari
9. The Member, MACT,  
Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) – I, II & III / Kamrup / Nagaon / Nalbari / Sonitpur
10. The Presiding Officer, Industrial Tribunal,  
Cachar / Dibrugarh / Kamrup (M)

11. The Presiding Officer, Labour Court,  
Dibrugarh / Kamrup (M)
12. The Special Judge, Assam.
13. The Special Judge, CBI & NIA, Assam.
14. The Special Judge, CBI, Assam Addl. Court No. I, II & III.
15. The Special Judge-cum-Judge, Designated Court, Assam.
16. The Secretary, Gauhati High Court Legal Services Committee.
17. The Member Secretary, Assam State Legal Services Authority / Nagaland  
State Legal Services Authority / Mizoram State Legal Services Authority /  
Arunachal Pradesh State Legal Services Authority.  
***(He/she is requested to inform all the Judicial Officers under  
his/her control)***
18. The Chief Judicial Magistrate,  
Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang /  
Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat /  
Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong /  
Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari /  
Sivasagar / Sonitpur / Tinsukia / Udalguri  
***(He/she is requested to inform all the Judicial Officers under  
his/her control)***
19. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati.  
***(He is requested to upload this Notification in the Gauhati High  
Court website immediately)***
21. The P.S. to Hon'ble Mr. Justice M.R. Pathak, Gauhati High Court,  
Guwahati, for his Lordship's kind information.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. Office File

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
26.03.21  
**REGISTRAR (JUDICIAL)**